

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/856/2024 in Company Petition IB/170/2023</b>
<b>NAME OF THE COMPANY</b>	<b>Lahari Infra Projects Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Rohit Steels Pvt Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Lahari Infra Projects Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>9 of IBC</b>

**ORDER**

**IA (IBC)/856/2024**

**Present:** Ld. Counsel Mr. Ch. Srinivasulu for the Applicant.

Ld. PCS Mr. Shaik Gouse for the Respondent.

This application has been moved to take on record certain documents. Ld. Counsel for the Respondent stated that he has no objection if the present IA is allowed. Accordingly, the documents are taken on record and IA is disposed of.

**Company Petition IB/170/2023**

**Present:** Ld. PCS Mr. Shaik Gouse for the Petitioner.

Ld. Counsel Mr. Ch. Srinivasulu for the Respondent.

For hearing, **matter is adjourned to 03.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**